

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-193/2011/ 33 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Kaushik Kumar Sharma, Additional District & Sessions Judge ,
cum i/c District and Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati, the 5th January, 2022.

Sub:- Station leave permission.

Ref:- Your letter No. ADJKA/35/2022 Dated 04.01.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission on 08.01.2022 and 09.01.2022**, has been granted. The next senior most Judicial officer at the station shall be in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-193/2011/ 34 /A, dated , 05-01-2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)